

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

Subject: One Day Refresher Training Programme on "Grant of Maintenance under Section 488 CrPC and its execution" for Judicial Magistrates of 2017 and 2018 batches on 26th May, 2019.

O R D E R

No: 200 Dated: 23/5/2019

Judicial Magistrates of 2017 and 2018 batches of Jammu Province are hereby nominated to participate in "One Day Refresher Training Programme on Grant of Maintenance under Section 488 CrPC and its execution for Judicial Magistrates of 2017 and 2018 batches" scheduled to be held at J&K State Judicial Academy, Janipur, Jammu, on 26th May, 2019 (Sunday) at 9.00 am sharp.

Further, Ms. Bala Jyoti, Registrar Rules, High Court of J&K, Srinagar is nominated as Resource Person for the said Training Programme and the Director, J&K State Judicial Academy, Srinagar is also permitted to proceed to Jammu on 24th May, 2019 to conduct the Training Programme in the J&K State Judicial Academy, Jammu.

By Order.

(Sanjay Dhar)
Registrar General

No: 4626-41 /GS Dated: 23/5/2019

Copy to the:-

1. Principal Secretary to Hon'ble The Chief Justice, High Court of J&K, Srinagar.
2. Secretary to Hon'ble Mr. Justice _____
.....for information of their Lordships.
3. Registrar Rules, High Court of J&K, Srinagar.
4. Director, J&K State Judicial Academy, Jammu for information and with the request to inform all the nominated Judicial Officers accordingly.
5. CPC(e-Courts) High Court of J&K, Jammu for information and with the request to get the same uploaded on the official Website of J&K, High Court for information of all concerned.

Registrar General